

Title: Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2005. (Amendment of the Schedule).

**15.45 hrs.**

SHRI KIREN RIJJU (ARUNACHAL WEST): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1956.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1956. "

*The motion was adopted.*

SHRI KIREN RIJJU : I introduce the Bill.